

and recommend the list of drugs to be included in Category I, had not recommended the same

The Kelkar Committee had recommended that all vitamins, only when used in combinations in formulations, should come under Category II of price control. Keeping this recommendation in view all vitamin bulk drugs including Vitamin 'A' have been exempted from price control.

SHRI RAJNI RANJAN SAHU: The honourable Minister has given a wrong reply. In Rajya Sabha I have reply to Unstarred Question 1831 on 6th May and Unstarred Question 1122 on 29th April the Ministry of Health had stated that the disease of blindness was covered under National Health Programme. So I feel that either there is a contradiction in the working of both Ministries or that the Minister is misleading. I would like to know from the honourable Minister how the bulk drug Vitamin A has been exempted from price control under Category I when the Health Ministry had categorically said in their replies that this drug was required for National Health Programme and that they would cover under Category—I. I would like to know the reasons for exempting it from Category I.

SHRI J. VENGAL RAO: The honourable Minister has said that the Health Department included it under Category I. If the honourable Member passes on that information to me, I will certainly take action to include it under price control.

SHRI RAJNI RANJAN SAHU: Will the honourable Minister assure us that he will revise the reply and will implement the Kelkar Committee report so that the rising price of this medicine may come down?

SHRI J. VENGAL RAO: Now we are monitoring all these prices. We have already had discussions with these firms and they have reduced 12 per cent of the price. If there is further steep or unreasonable increase, we will certainly bring it under Drug Control....

THE DEPUTY CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Production of Telephone Equipments •* the Indian Telephone Industries

*261. SHRI JAGADISH JANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there has been a decline in the production of telephone instruments by the Indian Telephone Industries over the last two years;

(b) if so, what are the reasons therefor; and

(c) what were the targets set and the achievements made in the production of telephone instruments in ITI during 1986-87 and 1987-88?

THE MINISTER OF ENERGY AND THE MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE): (a) No, Sir.

(b) Does not arise.

(c) A statement is laid on the Table of the House.

Statement

The targets and achievement of production of telephone instruments in I.T.I. during 1985-86, VTRF-RG and 1987-88 are as under; —

Year	Target	Actual Production
1985-86	7,00,000	7,10,744
1986-87	8,00,000	7,51,922
1987-88	7,09,200	6,35,455
(April '87 to Feb '88)	(April '87 to Feb '88)	(April '87 to Feb '88)
1987-88	8,00,000	—

Central Public Undertakings in, Orissa

♦266. SHRI SUBAS MOHANTY: Will the Minister of INDUSTRY be pleased to state:

(a) what are the names of the existing Central Public Undertakings in Orissa,